# CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH, LUCKNOW

Civil Contempt petition No.45/2011
In
Criginal Application No.47/2011
This the 16<sup>th</sup> day of May 2012

## Hon'ble Mr. Justice Alok Kumar Singh, Member (J) Hon'ble Mr. S.P. Singh, Member (A)

Arvind Vikram Singh, aged about 53 years, S/o Late Balram Singh, R/o-H-10/D, Sector-D, L.D.A. Colony, Kanpur Road, Lucknow.

...Applicant.

## By Advocate: Sri Shachindra Pratap Singh.

#### Versus.

- 1. Sri Upmannya Chatterjee, Chief Administrative Officer, Office of the JS (Trg.) & CAO, Ministry of Defence, 'E' Block, New Delhi.
- 2. Sri Deshraj (AO), CAO/A-2(B), Office of the JS (Trg.) & CAO, Ministry of Defence, 'E' Block, New Delhi.

.... Respondents.

By Advocate: Sri R. Mishra.

### ORDER (Oral)

## By Hon'ble Mr. Justice Alok Kumar Singh, Member (J)

Learned counsel for petitioner fairly concedes that entire compliance has been made and therefore, this C.C.P. has become infructuous.

2. In view of the above, this petition is finally disposed of in

full and final satisfaction. Notices stand discharged.

(S.P. Singh)

Member (A)

(Justice Alok Kumar Singh) /

Member (J)